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ASSAM ACT XXVI OF 1953
THE ASSAM STATE ACQUISITION OF ZAMINDARIS (EXTENSION TO AUTONOMOUS DISTRICT OF GARO HILLS) ACT, 1953

(Passed by the Assembly)

(Received the assent of the President on the 27th August, 1953)

[Published in the *Assam Gazette*, dated 9th September 1953]

An

Act

*to extend the Assam State Acquisition of Zamindaris Act, 1951
to the Autonomous district of Garo Hills*

Preamble.

Whereas it is expedient to extend the Assam State Acquisition of Zamindaris Act, 1951 to the Autonomous district of Garo Hills ;

Assam Act
XVIII of
1951.

It is hereby enacted as follows :—

Short title,
extent and
commence-
ment.

1. (1) This Act may be called the Assam State Acquisition of Zamindaris (Extension to Autonomous District of Garo Hills) Act, 1953.

(2) It shall extend to the Autonomous district of Garo Hills.

(3) It shall come into force on such date as the State Government may by notification in the official Gazette appoint.

Extension
of Assam
Act XVIII
of 1951.

2. All the provisions of the Assam State Acquisition of Zamindaris Act, 1951 shall extend to the Autonomous district of Garo Hills.

Assam Act
XVIII of
1951.

[*Price anna 1 or 1d.*]